

HARYANA VIDHAN SABHA

Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 12th March , 2010.**

CONSTRUCTION OF BARRAGE

- *171. SH. SUBHASH CHOUDHARY, M.L.A. :** Will the Irrigation Minister be pleased to state whether there is any proposal under consideration of the Government to construct a Barrage on Yamuna bridge in Rahimpur in Palwal constituency; if so, the time by which the said Barrage is likely to be constructed ?

REPAIR OF ROADS

- *172. SH. GANGA RAM, M.L.A. :** Will the Agriculture Minister be pleased to state whether it is a fact that the roads constructed by the Market Committee in Pataudi constituency has never been repaired; if so, the time by which these roads are likely to be repaired ?

DEATH OCCURRED IN ACCIDENTS

- *142. SH. BHARAT BHUSHAN BATRA, M.L.A. :** Will the Chief Minister be pleased to state :-
- (a) the number of accident cases registered U/S 304 A IPC in Haryana togetherwith the number of deaths that occurred during last two years i.e. from 01-1-2008 to 31-12-2009 ;
 - (b) the number of accidents in which more than one fatality occurred out of the above said cases; and
 - (c) whether there is any proposal under consideration of the Government to amend Punjab Police Rules. 1934 to exempt the requirement of post-mortem in the cases of death that occurred in road accidents ?

BUS SERVICE

- *178. SH. PHOOL SINGH KHERI, M.L.A. :** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to ply the Haryana Roadways Bus from Cheeka to Harnouli via Bhadupur, Kasoli, Madha, and Gagarpur in Guhla constituency; if so, the time by which the said bus service is likely to be started ?

SETTING UP NEW POWER HOUSE

- *19. SH. KRISHAN LAL PANWAR, M.L.A. :** Will the Power Minister be pleased to state whether there is any proposal under consideration of the Govt. to set up a new power house of 132 KV at Village Seek (Panipat); if so, the time by which the said Power House is likely to be set up?

HOUSING SOCIETIES

- *98. SH. KRISHAN PAL GURJAR, M.L.A. :** Will the Chief Minister be pleased to state the names of such Housing Societies in Haryana which have been allotted land and the construction work has not been started thereon sofar ?

CONSOLIDATION OF LAND HOLDINGS

- *69. COL. RAGHBIR SINGH, M.L.A. :** Will the Chief Minister be pleased to state:-
- (a) whether there is any proposal under consideration of the Government to start consolidation of land holdings in the areas where such work was not under taken ; and
 - (b) if so, the details thereof specifically mentioning the areas where such work is proposed to be under taken during the years 2009-2010 , 2010-11 ?

CONSTURCTION OF BY-PASS AND UNDER-PASS

- *77. SH. ASHOK KUMAR ARORA, M.L.A. :** Will the P.W.D. (B& R) Minister be pleased to state:-
- (a) whether there is any proposal under consideration of the Government to construct a Bye Pass for Thanesar City (Kurukshetra);if so, the time by which such bye-pass is likely to be constructed; and
 - (b) whether there is any proposal under consideration of the Govt. to construct under passes at the two railway crossings on the Kurukshetra-Narwana railway line passing through Thanesar City; if so, the time by which these under-passes are likely to be constructed ?

SUGAR CAN CRUSHING

***87. SH. SHER SINGH BARSHAMI, M.L.A. :** Will the Cooperation Minister be pleased to state:-

- (a) the date on which the sugar cane crushing operations were started in Shahabad Co-operative Sugar Mill, Shahabad in the current crushing year;
- (b) the total Sugar cane crushed and total sugar produced up to the end of February, 2010; and
- (c) the total area of land acquired for starting distillery under Shahabad Co-operative Sugar Mill, Shahabad and compensation paid for it ?

SHORTAGE OF ROOMS

***127. SMT. SUMITA SINGH, M.L.A. :** Will the Education Minister be pleased to state whether it is a fact that the students are sitting on carpets on the ground due to shortage of class rooms in the Government P.G. College, Sector -14 Karnal; if so, the steps likely to be taken by the Government to provide sufficient number of rooms in the said college ?

SUPPLY OF DRINKING WATER

***122. SH. KALI RAM, M.L.A. :** Will the Public Health Engineering Minister be pleased to state the details of the scheme for providing drinking water in such villages of Safidon constituency where there is no provision of water works and also there is no supply of water in the canal togetherwith the name of villages which are covered under the said scheme ?

RESERVATION OF 50 SEATS OF J.B.T.

***133. SH. PRADEEP CHAUDHRY, M.L.A. :** Will the Education Minister be pleased to state wether it is a fact that 50 seats of J.B.T. teachers in the teachers Training Institute have been reserved for the villages of Shivalik area of Morni and Raitan; if so, whether these reserved seats have not been provided during the current year; togetherwith the reasons thereof ?

RECRUITMENT OF ANGANWARI WORKERS

***53. SMT. KIRAN CHOUDHRY, M.L.A. :** Will the Women & Child Development Minister be pleased to state:-

- (a) whether there is any proposal for recruitment of Anganwari Workers and for opening of such centres in the state ;
- (b) if so, the procedure of recruitment and eligibility of candidates togetherwith the criteria for opening of such centers; and
- (c) the time by which the said proposal is likely to be implemented ?

CONSTRUCTION OF GRAIN MARKET

***147. SH. CHARANJEET SINGH, M.L.A. :** Will the Agriculture Minister be pleased to state the time by which the construction work of the new grain market of Kalanwali is likely to be completed togetherwith the total amount to be incurred on the said project?

UPGRADATION OF CIVIL HOSPITAL

***140. SH. SAT PAL SANGWAN, M.L.A. :** Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the Civil Hospital, Charkhi Dadri from 50 bed hospital to 100 bed hospital ?

SEWERAGE SYSTEM OF SONEPAT

***151. SMT KAVITA JAIN, M.L.A. :** Will the Public Health Engineering Minister be pleased to state :-

- (a) whether there is any proposal under consideration of the Government to increase the capacity of sewerage treatment plant and to desilt the sewerage lines for improving the sewerage system in Sonapat city ;and
- (b) if so, the time by which the work on the above said proposal is likely to be started; and if not, the reasons thereof ?

SHORTAGE OF IRRIGATION WATER

***167. SH. GHANSHYAM SARAF, M.L.A. :** Will the Irrigation Minister be pleased to state whether there is acute shortage of irrigation water in the Bhiwani Constituency; if so, the details of the steps taken by the Government for making proper arrangement of irrigation water ?

CONSTRUCTION OF BRIDGE ON YAMUNA RIVER

***160. SH. JAGDISH NAYAR, M.L.A. :** Will the P.W.D. (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct a pukka bridge on the Yamuna river near Hasanpur Town in Hodal constituency; if so, the time by which the said bridge is likely to be constructed ?

TO INCLUDE VILLAGE BHODAKALAN IN PATAUDI CONSTITUENCY

***173. SH. GANGA RAM, M.L.A. :** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to include village Bhodakalan of Pataudi constituency in Pataudi Tehsil which is at present attached with Tehsil Farukhnagar ?

PREVENTION OF DAMAGE TO PUBLIC PROPERTY ACT-1984

***143. SH. BHARAT BHUSHAN BATRA, M.L.A. :** Will the Chief Minister be pleased to state :-

- (a) the number of cases registered in Haryana for causing damage to public properties by way of defacement i.e. affixing of posters etc. under the Prevention of Damage to Public Property Act, 1984 during the last 10 years;
- (b) the number of prosecution launched for causing the aforesaid offences togetherwith the number of such cases in which conviction or fine have been awarded during the aforesaid period ; and
- (c) the steps being taken by the Government to prevent wall writings, damage to public properties, and affixing of posters etc. on public property i.e. Government Schools, colleges, Hospitals Bus, Stands, Judicial complexes and Administrative Offices of the State etc. situated within the State of Haryana ?

**Chandigarh:
The 4th March, 2010**

**SUMIT KUMAR
Secretary,
Haryana Vidhan Sabha**